

Office Of The Principal District & Sessions Judge, Deoghar.
Deoghar, dated the 21st day of July, 2015

ORDER No. 153 /2015

As per recommendation of the Committee, in exercise of power given under Order 18 Rule 4(6) of Code of Civil Procedure, following Advocates are nominated in the panel of commissioners to record evidence under rule 4 order 18 C.P.C. The order will deem to replace the order No. 33/2009 dated 19.03.2009.

Sl. No.	Name of Advocates	Sl. No.	Name of Advocates
1	Sri Ashish Kumar Alok	19	Sri Pankaj Kumar Mishra
2	Sri Shambhu Nath Ram	20	Sri Jitendra Pd. Yadav
3	Sri Om Prakash Bhaskar	21	Sri Shrawan Kumar Yadav
4	Sri Kaushal Kumar	22	Smt. Anita Choudhary
5	Sri Manoj Kumar Singh	23	Sri Nilanjan Ganguli
6	Smt. Uma Kumari Jha	24	Sri Sanjay Kr. Mishra-I
7	Sri Manoj Kumar	25	Sri Nuneswar Tanti
8	Sri Kapil Deo Raja	26	Sri Niranjana Mandal
9	Sri Amar Nath Rai	27	Miss. Sunita Majumdar
10	Sri Manoj Kumar Rai	28	Sri Sanjiv Kumar -I
11	Smt. Kavita Jha	29	Sri Bam Shankar pd. Singh
12	Sri Sunil Kumar Singh	30	Sri Ajit Kumar
13	Sri Sanjay Kumar Lal	31	Sri Ravi Shankar Pd. Singh
14	Sri Ajay Kumar Dubey	32	Sri Rajeev Ranjan
15	Sri Arbind Kumar	33	Sri Shivesh Kumar Karn
16	Smt. Aparna Mishra	34	Sri Ajay Gupta
17	Md. Jainul Hussain	35	Sri Ajay Kumar Choudhary
18	Sri Jay Shankar Jha	36	Sri Naresh Mohan Thakur

Inform all concerned.



Principal District & Sessions Judge,
Deoghar.

Memo No. 1235-1239 / Deoghar, dated the 21st day of July, 2015

Copy forwarded to the :-

1. Principal District Judge, Deoghar
2. District Judges, Deoghar
3. Civil Judges (Sr. Div.), Deoghar
4. Judge-in-Charge (Administration), Civil Court, Deoghar.
5. General Secretary, District Bar Association, Deoghar for information and needful.

Seen
22/7/15
Judge-in-charge
Civil Courts, Deoghar.


Principal District & Sessions Judge,
Deoghar.